Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Date of commencement of CIRP: 02.05.2024; List of creditors as on: 16.05.2024

Total		o One creditors, it any,									
The same of the sa	s, it any, ancial creditors and operational	reditors (other than Workmen and ent Dues)		reditors (Government Dues)	reditors (Employees) reditors (Government Dues)	reditors (Workmen) reditors (Employees) reditors (Government Dues)	naucial creditors (other than finar ny class of creditors) reditors (Workmen) reditors (Employees) reditors (Government Dues)	Iny class of creditors) Inny class of creditors) Inny class of creditors (other than finar Inny class of creditors) Ireditors (Workmen) Ireditors (Employees) Ireditors (Government Dues)	ancial creditors belonging to any cial creditors (other than financial any class of creditors) annotal creditors (other than financy class of creditors) reditors (Workmen) reditors (Employees) reditors (Government Dues)	ancial creditors belonging to any cancial creditors (other than financial any class of creditors) (any class of creditors) (any class of creditors) (any class of creditors) reditors (Workmen) reditors (Employees) reditors (Government Dues)	nancial creditors belonging to any cancial creditors belonging to any cital creditors (other than financial any class of creditors) and calculatereditors (other than financy class of creditors) are creditors (Workmen) reditors (Employees)
l creditors)		undEmployees					ancial creditors	ancial creditors	ny class of cial creditors ancial creditors	class of creditors ny class of cial creditors ancial creditors	itors
12	2		-		2	2	2 0	2 0 0 0	2 0 0 0 5		No. of claims
		2,86,25,978	2,13,72,61,780		11,53,820	11,53,820	11,53,820	11,53,820	61,53,88,485	9,10,68,96,516 61,53,88,485	9,10,68,96,516 61,53,88,485
THE RESERVE THE PARTY OF THE PA		2	-		. 13						C. X.
		2,78,11,778								9,10,68,96,516	Amount of claims admitted 9,10,68,96,516
			,		1						contingent claims
											claims not admitted
		8,14,200	2,13,72,61,780		- 11,53,820	. 11,53,82	- 11,53,820	. 11,53,82	- 61,53,88,485	61,53,88,48	claims under verification - 61,53,88,48
	9	8	0 7	STATE OF THE PARTY	0 6						Anne
		Clarifications sought from corporate debtor	Clarifications sought from corporate debtor		Clarifications sought from Employees as we as corporate debt	Clarifications sought from Employees as well as corporate debtor	Clarifications sought from Employees as we	Clarifications sought from Employees as we as corporate debt	Clarifications sought from unsecured financial creditors as well as corporate debtor corporate form corporate debtor corporate debtor corporate debtor sought from Employees as well as corporate debtor corporate	Clarifications sought from unsecured financ creditors as well corporate debtor corporate form Clarifications sought from Employees as we	Clarifications sough from unsecured financial creditors as well as corporate debtor Clarifications sough from Employees as well

Thanks & Regards

Rajiv Kumar Agarwal

Rajiv Kumar Agarwal
Interim Resolution Professional of Impex Ferro Tech Limited
Regn. No. IBBI/IPA-001/IP-P00552/2017-18/10982
Authorisation for Assignment ("AFA"): AAI/10982/02/170724/105913
AFA Validity: July 17, 2024
Reg. and Process specific Address: 7 Grant Lane, Room No 317, Kolkata - 700012
Reg. Email Id: rajiv@kvrassociates.in
Process Specific email id for correspondence: cirp.iftl@gmail.com
Date: 23/05/2024
Place: Kolkata





Annexure-1

Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Date of commencement of CIRP: 02.05.2024; List of creditors as on: 16.05.2024

List of secured financial creditors belonging to any class of creditors $(Amount\ in\ \cite{Recommendation})$

	1	0			100%		9,10,68,96,516	9,10,68,96,516 9,10,68,96,51		9,10,68,96,516 9,10,68,96,516	9,10,68,96,516		TOTAL	TO	
	ı	0	Nil	NI	100%	No	9,10,68,96,516	9,10,68,96,516 9,10,68,96,516	Secured	9,10,68,96,516 9,10,68,96,516 Secured	9,10,68,96,516	3J2015PL 15/05/2024	N C084515	RARE ASSET RECONSTRUCTION C084515	-
			off			party?		interest		admitted					
	verification	t- admitted	that may be set-	claim	share in CoC	e related s	by security by guarantee	by security	claim	claim		receipt			
any	under	claim not	mutual dues,	contingent	% of voting	Whether	Amount covered	Amount covered Amount covered Whether % of voting	Nature of	nt of	Date of Amount claimed	Date of	No.		No.
Remarks, if	t of any Amount of Amount of claim	Amount of	Amount of any	Amount of			m admitted	Details of claim admitted			Details of claim received	cation Details	Identifi	SI. Name of creditor Identification	SI.
							-		-						

Annexure-2

Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Date of commencement of CIRP: 02.05.2024; List of creditors as on: 16.05.2024

List of unsecured financial creditors belonging to any class of creditors

(Amount in ?)

	61,53,88,485	0	0	0	0%		0		0	61,53,88,485		AL	TOTAL	I
Clarifications sought from unsecured financial creditor well as corporate debtor	Clarifications sought from 28,43,37,808 unsecured financial creditor as well as corporate debtor	0	0	0	0%	O No	0	0 Unsecured	0	28,43,37,808	16/05/2024	U51909WB2001P TC093801	KALASH TRADERS PRIVATE LIMITED	U
Clarifications sought from unsecured financial credite well as corporate debtor	Clarifications sought from 5,60,13,912 unsecured financial creditor as well as corporate debtor	0	0	0	0%	O No	0	0 Unsecured	0	5,60,13,912	16/05/2024	U51109WB1994P TC065837	MFPL COMMERCIAL US1109WB1994P PRIVATE LIMITED TC065837	4
Clarifications sought from unsecured financial credite well as corporate debtor	Clarifications sought from 6,36,89,095 unsecured financial creditor as well as corporate debtor	0	0	0	0%	0 No	0	0 Unsecured	0	6,36,89,095	16/05/2024	U51909WB2008P TC127037	PRIVATE LIMITED	·
Clarifications sought from unsecured financial credite well as corporate debtor	Clarifications sought from 13,74,53,013 unsecured financial creditor as well as corporate debtor	0	0	0	0%	O No	0	0 Unsecured	0	13,74,53,013	16/05/2024	U52609WB2017P TC221200	BATUKA DISTRIBUTORS PRIVATE LIMITED	2
Clarifications sought from unsecured financial credito well as corporate debtor	Clarifications sought from 7.38.94,657 unsecured financial creditor as well as corporate debtor	0	0	0	0%	0 No	0	0 Unsecured	0	7,38,94,657	16/05/2024	U67100WB2008P TC127501	LAXMI FINANCIAL MANAGEMENT PRIVATE LIMITED	_
	claim under verification	claim not admitted	any mutual dues, that may be set-	contingent claim	% of voting share in CoC	Whether related party?	Amount covered Whether by related party?	Nature of claim	Amount of claim admitted	Amount claimed	Date of receipt	No.		No.
	Amount of	Amount of Amount of	f Amount of	Amount of			Details of claim admitted	Details of c		Details of claim received	Details	Identification	Name of creditor	
											-	-		



Annexure – 3

Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Date of commencement of CIRP: 02.05.2024; List of creditors as on: 16.05.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

No.

Name of Identification Details of claim No. Date of Amount of Claim receipt claimed claim receipt claimed claim No. Details of claim receipt claimed claim receipt claimed claim admitted NOT APPLICABLE Amount in ₹) Amount of Amount of Amount of Amount of Claim admitted Amount of Amount of Amount of Claim any mutual claim not claim any related share in CoC claim receipt claimed claim any related share in CoC claim security guarantee party? NOT APPLICABLE								0.		
ntification Details of claim Details of claim								creditor	Name of	
of claim Amount of Nature of Amount claim damitted Amount claim claim covered by admitted Amount of Nature of Amount covered by covered by related admitted NOT APPLICABLE Amount in ₹) Whether % voting guarantee party?								No.	Identification	
Amount Amount of Claim Amount of Claim Amount Amount of Claim Covered by Covered by Covered by Prelated Share in CoC Interest Share in CoC							receipt	Date of	Details	
Details of claim admitted Int of Nature of Amount Amount Nature of Covered by Covered by Covered by Covered by Covered Details Security Guarantee Party? NOT APPLICABLE Amount Whether % voting related share in CoC									of claim	
Details of claim admitted Amount Amount Amount Covered by Security Covered by Interest OT APPLICABLE (Amount In ₹) Whether Covered by Frelated Share in CoC Party?						admitted	claim	Amount of	THE REAL PROPERTY.	
(Amount in ₹) m admitted Amount Whether "% voting related guarantee party? "Amount of the control of the			Z					Nature of		
(Amount in ₹) m admitted Amount Whether "% voting related guarantee party? "Amount of the control of the			OT APPLICABI		interest	security	covered by	Amount	Details of c	
share in CoC	A		LE			guarantee	covered by	Amount	laim admitted	(Amount
Amount of Amount of Amount of Amount of Claim any share in CoC claim any be set-off Amount of Claim any conting the set-off Se						party?	related	Whether		in ₹)
Amount of Amount of Amount of Amount of Remarks, if continge nt any mutual claim not claim any dues, that admitted under may be set-off on							share in CoC	% voting		
Amount of Amount of Amount of Remarks, if any mutual claim not claim any dues, that admitted under may be set-off on							claim	continge nt	Amount of	
Amount of Amount of Remarks, if claim not claim any under verificati					set-off	may be	dues, that	any mutual	Amount of	
Amount of Remarks, if claim any under verificati							admitted	claim not	Amount of	
Remarks, if any					on	verificati	under	claim	Amount of	
								any	Remarks, if	

Annexure – 4

Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Date of commencement of CIRP: 02.05.2024; List of creditors as on: 16.05.2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

~	-,		Γ	Г		
51.	Vo. c					
vame of	No. creditor					
Sl. Name of Identification	No.					
Details of claim	Date of Amount	receipt				
of claim	Amount	claimed				
	Amount of	claim	admitted			
Deta	Amount of Nature of Amount	claim				
Details of claim admitted	Amount	covered by related	guarantee		NOT APPLICABLE	
mitted	Whether		party?		BLE	
	% of voting	share in CoC				
Amount of	contingent	claim				
Amount of any	mutual dues, that claim not	may beset- off				
Amount of						
Amount of	claim under	verification				
Remarks, if	any					



Annexure - 5

Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Date of commencement of CIRP: 02.05.2024; List of creditors as on: 16.05.2024

List of operational creditors (Workmen)
(Amount in₹)

				No.	SI.
		ive if any	representat	No. authorised	Sl. Name of
					Name of work man
					Identification No. Details of claim received
			receipt	Date of	Details o
NOT A				Date of Amount claimed	f claim received
NOT APPLICABLE			admitted	f claim	ū
			claim	Nature of	Details of claim admitted
		party?	related	Whether	admitted
		applicable	CoC, if	% voting share in	
			claim	contingent r	Amount of
		set-off	that may be	nutual dues,	Amount of Amount of any Amount of
			verification	claim under	Amount of
			admitted	claim not	Amount of
				any	Remarks, if

Annexure - 6

Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Date of commencement of CIRP; 02.05.2024; List of creditors as on: 16.05.2024

List of operational creditors (Employees)
(Amount in₹)

No.

2

Name of employee Identification No. Details of claim received authorised representative. If any tree feature of the feature of
No. Details of claim received Details of claim admitted Amount of Amount of Amount of Amount of Amount of Parly CoC, if CoC,
No. Details of claim received Date of Amount of Potalin and Details of claim and Details of CoC, if and Deta
or claim received Amount of claim Amount of
Details of claim admitted Amount of Caim Nature of Caim In Amount of Amount of Amount of Amount of Caim In Amount of Amount o
Details of claim admitted Amount of Caim admitted Caim admitted Oursecured Oursecured No NA Nil Nil 9,35,487
Amount of Amount of any Amount of CoC, if claim be set claim and claim of that may be set verification admitted off NA Nil Nil S,35,487
Amount of Amount of any Amount of CoC, if claim be set claim and claim of that may be set verification admitted off NA Nil Nil S,35,487
Amount of Amount of any Amount of CoC, if claim be set claim and claim of that may be set verification admitted off NA Nil Nil S,35,487
Amount of claim not admitted admitted 187
Amount of claim not admitted admitted 187
Amount of claim not admitted admitted 187
1 1 1 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2
Remarks, if any Clarifications sought from Demploxee as well as corporate debtor Clarifications sought from Olemploxee as well as corporate debtor as corporate debtor





Annexure – 7 Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Date of commencement of CIRP; 02.05.2024; List of creditors as on: 16.05.2024 List of operational creditors (Government dues) (Annount in?)

		-					No.	SI.	
		Income Tax Dept				Department		Details of Claimant	
	TOTAL	Central Govi				Government		imant	
	The state of the s			No.	cation	Identifi			
		15/05/2024			receipt	Date of	received	Details of claim	
	2,13,72,61,780	2,13,72,61,780			claimed	Amount	ived	claim	
	-	1				Amount Admitted			
		Unsecured			claim	Nature of			
	0	0	interest	security	covered by	Amount			(vincount in v)
	0			guarantee	covered by covered by	Amount Whether			,
		No		party?	related	Whether			
		NA	applicable	CoC, if	share in	% of voting			
A STATE OF THE PARTY OF THE PAR	0	0				claim	contingent	Amount of	
		NF.	be set-off	that may	dues,	mutual	of any	Amount	
	0	0			admitted	not	of claim	Amount	
	2,13,72,61,780	2,13,72,61,780				verification	claim under	Amount of	
		0 8 0	1						1

100		13		0.		-				0	-
NATIONAL STOCK EXCHANGE OF INDIA LIMITED	AUROMA COKE LIMITED			Name of creditor Identification No.		Income Tax Dept			Department		Details of Claimant
U67120MH1992PLC069769	L23101WB1993PLC060154			Identification No.	TOTAL	Central Govi			Government		iant
9769	0154						No.	cation	Identifi		
16/05/2024	13/05/2024		Date of receipt	Details		15/05/2024		receipt	Date of	received	Details of claim
11,68,200	2,74,57,778		Amount claimed	Details of claim received	2,13,72,61,780	2,13,72,61,780		claimed	Amount	ived	claim
	2,74,57,778 Unsecured		Amount of claim admitted		2,13,72,61,780 - 0 0 0 0 Annexure – 8 Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Date of commencement of CIRP; 02.05.2024; List of creditors as on: 16.05.2024 List of operational creditors (Other than Workmen and Employees and Government Dues)	1			Amount Admitted		
3,54,000 Unsecured	Unsecured		Nature of claim	Det	RO TECH LIMIT	Unsecured		claim	Nature of		
0	0		Amount covered by security interest	Details of claim admitted	Annexure – 8 TED; Date of comr		security interest	covered by	Amount		
0	0		Amount covered by guarantee	nitted	8 nmencement		guarantee	covered by	Amount		
NO	NO		Whether related party?		of CIRP: 02.0	No No	party?	related	Whether		
0	0		% of voting share in CoC		95.2024; List of c	NA.	CoC, if applicable	share in	% of voting		
0	0		claim	Amount of contingent	0 preditors as on:	0			claim	contingent	Amount of
0	0		dues, that may be set-off	Amount of any mutual	16.05.2024	Zi Zi	that may be set-off	dues,	mutual	of any	Amount
0	0			Amount of Amount of claim not any mutual admitted	0	0		admitted	not	of claim	Amount
8,14,200	0	THE STATE OF THE PARTY OF THE P	verification	Amount of claim under	2,13,72,61,780	2,13,72,61,780 sought from corporate del			verification	claim under	Amount of
Clarifications 8,14,200 sought from corporate debtor	3			Remarks, if any		Clarifications sought from corporate debtor				any	Remarks, if

SI.

TOTAL

2,86,25,978

2,78,11,778

8,14,200

Annexure – 9

Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Date of commencement of CIRP: 02.05.2024; List of creditors as on: 16.05.2024

List of other creditors (Other than financial creditors and operational creditors) (Amount in₹)

	200		-	and a				
							creditor	Name of
							No.	Name of Identification
						receipt claimed	Date of Amount	Details of claim
STATE AND STATE OF THE PERSON NAMED IN						claimed	Amount	f claim
					admitted	claim	Amount of	
						claim	Nature of	
		NOT A			security interest	by	Amount covered	Details of claim admitted
		NOT APPLICABLE				by guarantee	Amount of Nature of Amount covered Amount covered	dmitted
					party?	related	Whether	
						claim tha	continge nt	Amount of
					off	that may be set- admitted	mutual dues, claim not	Amount of any
								Amount of
					verificati	under	claim	Amount of
								Amount of Amount of any Amount of Amount of Remarks, if any

